

## **HARYANA VIDHAN SABHA**

### **Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Monday, the 27<sup>th</sup> August, 2012.**

-----

#### **Cases of Road Accidents**

**\*1179. SH. SAMPAT SINGH, M.L.A. :**Will the Chief Minister be pleased to state :-

- a) the number of cases of road accidents registered in Haryana from January 1, 2012 till today;
  - b) the number of persons killed and injured in these accidents during the above said period;
  - c) the number of cases in which compensation has been given by Insurance companies or by accused or by the transport department and the Haryana Government togetherwith the total amount thereof;
  - d) the steps taken by the State Government to avoid such accidents and also to implement traffic rules effectively;
  - e) the number of persons missing in Haryana since January 1, 2000 and the number of such persons, category wise, separately i.e. below Eighteen years old and above, male and female; and
  - f) the number of persons who have been declared proclaimed offenders by police and courts ?
- 

**Chandigarh:  
The 22<sup>nd</sup> August, 2012**

**SUMIT KUMAR,  
Secretary,  
Haryana Vidhan Sabha**



